

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL No. 127 of 2015

Dated : 16th February, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

Power Grid Corpn. of India Ltd.

...Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant(s) : Mr. M. G. Ramachandran
Mr. Ranjitha Ramachandran
Mr. Shubham Arya

Counsel for the Respondent(s) : Mr. Rishabh Donnel for R-2
Mr. Tabrez Malawat for R-10
Mr. Abhishek B for R.11

ORDER

Learned counsel for the appellant states that she will be filing rejoinder during the course of the day in the registry. She may do so after serving copy on the other side.

List the matter for hearing on **07.04.2016.**

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/kt